

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2313 of 2019 & IA No. 1806 OF 2019 & IA No. 1803 OF 2019**

**Dated: 22nd October, 2019**

**Present:**  
Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Raipur Energen Limited**

**.... Appellant(s)**

**Versus**

**Powergrid Corporation of India Ltd.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Hemant Singh for A1  
Shruti Awasthi for A1  
Tushar Srivastava for A1  
Lakshyajit Singh Bagdwal for A1  
karan Govel for A1

Counsel for the Respondent(s) :

**ORDER**

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **19.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK